


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 184/252/HDB/2017
NAME OF THE COMPANY	Next Gen Sensors Private Ltd
NAME OF THE PETITIONER(S)	Next Gen Sensors Private Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K. PHANINDRA	PCS	CS PHANINDRA @ GMAIL- 9989446236	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.D.V.K.Phanindra, learned PCS for the petitioner. Issue notice to the ROC seeking their comments within period of two weeks. Learned PCS also directed to submit the copy of the latest audited balance sheet for the financial years 2016-17 and September 2014 to 2017 to enable the ROC to furnish his comments. Post the case on 05.12.2017.



Member (Technical)



Member (Judicial)